



ORDER SHEET

O.A / MA / BA / CP NO. 760 OF 2002

(13)

Applicant/s V.V. Singh Respds. UOI & Ors.

Advocate for Applicant/s Sri A.K. Tiwari Advocate for Respondent/s Sri R.K. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p><u>13.1.09</u> Hon Mr A.K. Gaur, JM Hon Mr S.N. Shukla, AM</p> <p>None appears for the applicant even on revised calls to press this OA. The matter pertains to the year 2002. It appears that the applicant has lost interest in prosecuting this OA. The OA is accordingly dismissed as in default for non prosecution.</p> <p style="text-align: center;">  AM </p> <p>file</p>	<p style="text-align: right;">  JM </p>